

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.Estt.(RJS)/77/2010

Dated: 13.08.2010

I

SHRI BANSHI MOHAN CHAYAL, RHJS, presently posted as Additional District & Sessions Judge, Kekri (Ajmer), who has been appointed as Spl. Judge, N.D.P.S. Cases Court, Pratapgarh vide Government Order No.P 27 (17)Nyay/2006 dated 13.08.2010, is hereby relieved to join his new assignments with immediate effect.

II

SHRI GOVIND PRASAD GOYAL, RHJS, presently posted as Additional District & Sessions Judge No.3, Jaipur City, Jaipur, who has been appointed as Spl. Judge, N.D.P.S. Cases Court, Jhalawar vide Government Order No.P 27 (17)Nyay/2006 dated 13.08.2010, is hereby relieved to join his new assignments with immediate effect.

III

SHRI DWARKA PRASAD SHARMA, RHJS, presently posted as Additional District & Sessions Judge No.2, Jodhpur, who has been appointed as Spl. Judge, N.D.P.S. Cases Court, Jodhpur vide Government Order No.P 27 (17)Nyay/2006 dated 13.08.2010, is hereby relieved to join his new assignments with immediate effect.

IV

SHRI IDDUDIN, RHJS, presently posted as Additional District & Sessions Judge No.1, Chittorgarh, who has been appointed as Judge, Motor Accident Claims Tribunal, Udaipur vide Government Order No.P 19 (20)Nyay/98 dated 13.08.2010, is hereby relieved to join his new assignments with immediate effect.

V

SHRI RAJENDRA KUMAR PAREEK, RHJS, presently posted as Additional District & Sessions Judge, Laxmangarh (Alwar), who has been appointed as Judge, Motor Accident Claims Tribunal, Bundi vide Government Order No.P 19 (20)Nyay/98 dated 13.08.2010, is hereby relieved to join his new assignments with immediate effect.

VI

SHRI BHAGWAN SHARDA, RHJS, presently posted as Additional District & Sessions Judge No.2, Alwar, who has been appointed as Judge, Motor Accident Claims Tribunal, Palli vide Government Order No.P 19 (20)Nyay/98 dated 13.08.2010, is hereby relieved to join his new assignments with immediate effect.

VII

SHRI BHAGWAN SAHAI KHANDEIWAL, RHJS, whose services have been repatriated from the post of Spl. Judge, N.D.P.S. Cases Court, Pratapgarh vide Government Order No. No.P 27 (17)Nyay/2006 dated 13.08.2010, is hereby transferred/posted as P.O., Special Court for Trial of Cases under E.C. Act, Jaipur with immediate effect.

D. C.
13/08/2010

VIII

SHRI KAMAL KUMAR BAGRI, RHJS, presently posted as Spl. Judge, SC/ST Cases Court, Ajmer, who has been appointed as Judge, Designated Court, Ajmer vide Government Order No P 8 (1)Nyay/2008 dated 13.08.2010, is hereby relieved to join his new assignments with immediate effect.

BY ORDER,


REGISTRAR GENERAL